

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 165 of 2013,
Appeal No. 176 of 2013 and
Appeal No. 314 of 2013

Dated : 3rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 165 of 2013

Ugar Sugar Works Ltd. ... Appellant(s)
Versus

Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Shubhranshu Padhi

Counsel for the Respondent(s): Mr. Swapna Seshadri for R.3, 5,
7 to 10 & 16

Appeal No. 176 of 2013

Himatsingka Seide Ltd. ... Appellant(s)
Versus

Karnataka Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Mr. Swapna Seshadri for R.3, 5, 6 & 9
Mr. M.G. Ramachandran for R.2

Appeal No. 314 of 2013

M/s Star Metallics & Power Pvt. Ltd. ... Appellant(s)
Versus

The Govt. of Karnataka & Ors. ... Respondent(s)

Counsel for the Respondent(s): Mr. Chandrashekar S.

Counsel for the Respondent(s): Mr. Sanjay Sen, Sr. Advocate
Mr. Swapna Seshadri for R.3, 5, 6 & 9
Mr. M.G. Ramachandran for R.1

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on **02.05.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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